## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/61/2017

NAME OF THE APPLICANT

: INDOSPACE INDUSTRIAL PARK ORAGADAM WALAJABAD LTD

**UNDER SECTION** 

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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Alcohmmi Subramanian For Applicant

## **ORDER**

Mrs. Lakshmi Subramanian, PCS present. The representative for the petitioner filed an Affidavit showing the proof of sending the notices to the statutory authorities and creditors and also produced the proof making publication of notice, which are taken on record. The Petitioner is directed to filed the consent affidavit from the secured creditors before the next date of hearing i.e. on 31.8.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)** 

hv